

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....

ORDER

No:- 78

Dated:- 29/4/2011

In the interest of administration, the following transfers and postings of Munsiffs are hereby made:-

1. Shri Mir Wajahat, Munsiff, Kangan, is transferred and posted as Munsiff, Tangmarg, vice Shri Raja Mohammad Tasleem.
2. Shri Raja Mohammad Tasleem, Munsiff, Tangmarg, is transferred and posted as Additional Mobile Magistrate (Traffic), Srinagar vice Shri Khurshid-ul-Islam.
3. Shri Khurshid-ul-Islam, Additional Mobile Magistrate (Traffic), Srinagar, is transferred and posted as Munsiff, Kangan.

By Order

Mir Wajahat
(J. R. Kotwal) 29/4
Registrar General

No:- 1688-96/G2

Dated:- 29/4/2011

Copy to the:-

1. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.
3. Secretary to Govt., Deptt. of L,J&PA, Civil Sectt. Srinagar,
4. Registrar Vigilance, High Court of J&K, Jammu,
....for information.
5. Principal District Judge, Baramulla/Ganderbal/Srinagar,
6. Munsiff, Ganderbal/Kangan/Tangmarg,
7. Additional Mobile Magistrate (Traffic), Srinagar,
.....for information and necessary action.
8. Incharge NIC for uploading the same on Website.
9. Office file.

Mir Wajahat
Registrar General
29/4